GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 398 (TO BE ANSWERED ON 03.02.2021)

GUIDELINES TO TRANSFER IAS/IPS CADRE

398. SHRI RAMALINGAM S.: SHRI A. GANESHAMURTHI:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Union Government is issuing any established guidelines to change/transfer IAS/IPS cadre service from State Pool to Central Pool;
- (b) if so, the details thereof;
- (c) the total number of IAS/IPS cadre service changed/transferred from State Pool to Central Pool for the last three years, State-wise along with the reasons thereof;
- (d) whether concerned State Government has given its approval for such pool transfer; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a): No, Sir; there is no provision to change/transfer of IAS/IPS Cadre from State pool to Central Pool. Officers of IAS/IPS cadre are appointed/posted at the Centre only on deputation basis (including Central Staffing Scheme).
- (b) to (e): Does not arise.
